

CENTRAL ADMTNSTRATIVE TRIBUNAL
PRTNCTPAL BENCH, NEW DELHI

C.P.NO.519/2002 TN O.A.NO.2198/2001

Tuesday, this the 21st day of January, 2003

Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Mr. Govindan S. Tampi, Member (A)

1. Dinesh Kumar
s/o Shri Lakshmi Chand
2. Kanwar Pal
s/o Shri Kubari Mal
3. Sahab Singh
s/o Shri Hari Prasad
4. Hari Kishan
s/o Shri Kali Prasad
5. Ram Kuwar
s/o Shri Rajender Prasad
6. Ajay Singh
s/o Shri Narayan Singh
7. B. Prasad
s/o Shri Jawahar Saha Prasad
8. Ashok
s/o Late Shri Ramji Lal
All applicants working in the respondents
Department - BTFR, Ministry of Finance
Jawahar Vyapar Bhawan,
1, Tolstoy Marg, New Delhi-1

..Petitioners

(None for the petitioners)

Versus

1. Shri P.P. Chauhan
The Chairman
Board for Industrial & Financial Reconstruction
Ministry of Finance
Jawahar Vyapar Bhawan,
1, Tolstoy Marg, New Delhi
2. Shri Kavinder Joshi
The Under Secretary
BTFR, Jawahar Vyapar Bhawan,
1, Tolstoy Marg, New Delhi

..Respondents
(By Advocate: Shri Rajiv Garg)

O R D E R (ORAL)

Hon'ble Mrs. Lakshmi Swaminathan:-

Learned counsel for respondents has drawn our
attention to Hon'ble High Court's order dated 17.1.2003
in CM-604/2003 in CWP-438/2003, copy placed on record.

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2. In view of the aforesaid order of the Hon'ble High Court, CP-519/2002 is dismissed. Notice to the alleged contemnors are discharged. File be consigned to record room.

(Govindan S. Tampi)
Member (A)
/sunil/

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Vice Chairman (J)